with a multi-pronged, integrated approach. Encouraging unemployed and under-employed urban poor to set up small enterprises relating to servicing, petty business and manufacturing, is one of the many components of the programme. Those in the selected towns living below the poverty line and educated upto IXth standard are covered under this component.

(d) No, Sir.

(e) to (g) In view of the above does not arise.

[English]

Grant for Bihar

3485. SHRI THOMAS HANSDA : Will the PRIME MINISTER be pleased to state :

(a) the total amount of grant sanctioned and released by the Union Government for Bihar particularly for Jharkhand region during the last three years;

(b) whether State Government has urged the Planning Commission for additional grant for this region; and

(c) if so, the total grant demanded and sanctioned for the current year?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRIMATI RATNMALA D. SAVANOOR) : (a) The outlays for the Annual Plan are finalised by the Planning Commission in consultation with the State Government for the State as a whole and not for any specific area of the State. The net normal Central assistance allocated and released to Bihar during the last 3 years are as follows :

		(Rs. crore)
Annual Plan	Amount allocated	Amount released
1994-95	947.31	890.32
1995-96	1053.86	1008.31
1996-97	1276.98	1109.83

(b) and (c) Question Does not arise.

[Translation]

Influx of Rural Population

3486. SHRI SUSHIL CHANDRA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the urban population is increasing at a very fast rate each year due to exodus of people from the rural areas to the urban areas;

(b) if so, the reasons therefor; and

(c) the action taken by the Government to check the exodus of people from rural areas?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU) : (a) Available data indicate that urban population is increasing at a fast rate partly due to the migration of people from the rural areas to the urban areas, and to a larger extent due to natural increase in population.

(b) People migrate to urban areas because of prosperity pull factors (attraction of cities for jobs) and poverty-push factors (poor living conditions in rural areas). High natural growth in population is attributable to high (birth rate - death rate) differential in urban areas.

(c) The Government of India has adopted a two-pronged approach to deal with the problems of migration of population from villages to the cities. These are development of rural areas and upgradation of living conditions of the rural poor through a number of rural development and employment generation schemes such as Jawahar Rozgar Yojana (JRY), Integrated Rural Development Programme (IRDP), Million Wells Scheme (MWS), Employment Assurances Scheme (EAS), Development of Women and Children in Rural Areas (DWCRA), Training of Rural Youth for Self-Employment (TRYSEM), Drought Prone Areas Programme (DPAP), Desert Development Programme (DDP), Rural Water Supply (RWS) etc., and development of selected regional urban growth centres to enable them to emerge as places of economic growth and employment opportunities for surrounding rural hinterlands through the scheme of Integrated Development of Small and Medium Towns (IDSMT).

[English]

Jurisdiction of CAT

3487. SHRI CHAMAN LAL GUPTA : Will the PRIME MINISTER be pleased to state :

(a) whether Department of Education has of late approached the Department of Personnel and Training to bring employees of Kendriya Vidyalaya Sangathan under the jurisdiction of CAT;

(b) if so, whether ther request has since been acceded to this request;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) Yes, Sir.

(b) to (d) The Question of bringing the employees of Kendriya Vidyalaya Sangathan and some other